



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NATIONAL LOK ADALAT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,10th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[NATIONAL INSURANCE CO. LTD., ORIENTAL INSURANCE CO. LTD.
BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ICICI LOMBARD
GENERAL INSURANCE CO. LTD.]**

CONCILIATOR:-

- 1) MR. GAUTAM CHOUDHURY**
- 2) MS. BAHARUN SAIKIA**

**VIDEO CONFERENCING(VC) LINK FOR APPEARING
VIRTUALLY IS AS FOLLOWS:**

<https://meet.google.com/mgt-fnvr-jcp>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MFA/22/2011 WITH LCR FILES	NATIONAL INSURANCE CO. LTD. Versus MD. DILBOR SIKDAR AND ANR	MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
2	MFA/34/2013 WITH LCR FILES	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus BITUPAN SAIKIA and ANR	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MS. S KHANIKAR MS. P BARUAH
3	WITH MFA/33/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus DIPAK SAIKIA and ANR	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	
4	WITH MFA/36/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus BEDANTA HAZARIKA and ANR	MR. P CHOUDHURY MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI	MS. S KHANIKAR (R1) MS. P BARUAH (R1)
5	WITH MFA/130/2013	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SIDHARTHA SAIKIA and ANR	MR. R GOSWAMI MR. I ALAM MR. B S GOSWAMI	MR. J SINGH MS. S KHANIKAR (R1) MR. B U LASKAR MS. P BARUAH (R1)
6	I.A./2190/2015 in MACApp./259221/2015	ORIENTAL INSURANCE CO. LTD. Versus SMTI HASTIMAL BHUYAN and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./259221/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SMTI HASTIMAL BHUYAN and 2 ORS,		

7	MACApp./373/2016 WITH LCR FILES	THE ORIENTAL INSURANCECO LTD Versus SRI AIONG SHYAM and 2 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.R KATHKATIA	MR.P CHOUDHURY(R-1) MS.S KHANIKAR(R-1) MR.P P DUTTA(R-3) MS.P BARUAH R-1 MR.A BARUA(R-3) MR.A BHATTACHARYA(R-3)
8	MACApp./28/2017 WITH LCR FILES	SRI PRADIP HAZARIKA Versus SRI ROMEN DAS and 2 ORS	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. R C PAUL (R3) MR.A AHMED(R-3) MS L DAS (R3)
9	MACApp./74/2017	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI MUNSARI KHATOON and 11 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR.B K PURKAYASTHA(R- 12) MRS. S ROY MR.A A KHAN R-1,2,3-8 MS.K DEKA(R-12) MS. I DAS
10	MACApp./355/2017 WITH LCR FILES	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT PRATIMA SONOWAL and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHETRI (R- 1-3) MR. K K PARASAR (R- 1-3)
11	MACApp./531/2017 WITH LCR FILES	SRI NAYAN DAS Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD and ANR	MR.B BISHAYA MS.R PATHAK	MR.A DUTTA MRS.P M DUTTA
12	MACApp./77/2018 WITH LCR FILES	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD NIZAM UDDIN	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
13	MACApp./88/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD HABIBUR RAHMAN	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
14	MACApp./105/2018 WITH LCR FILES	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. TAJ UDDIN AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
15	MACApp./369/2018 WITH LCR FILES	ORIENTAL INSURANCE COMPANY LIMITED Versus NEOWARUN NESSA AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. M TALUKDAR MR J DAS MR. A SHAKIL MS. M BORUAH
16	MACApp./539/2018 WITH LCR FILES	MISS RUSHI @ RUCHI THAPA Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MR P DEKA (R2 & R3) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MS M GAZLOO (R1)
17	MACApp./580/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus SMTI GEETA SONAR AND 2 ORS	MR. A BHATTACHARYYA	MR. S SAHU
18	MACApp./659/2018 WITH LCR FILES	JONALI MANTA AND 2 ORS Versus THE REGIONAL MANAGER AND ANR	MR. A R AGARWALA	MR. O P BHATI MD. A AHMED (R1) MR. R C PAUL (R1) MR T C DAS MR. P SARMA MS L DAS (R1) MR. P K BAJAJ
19	MACApp./869/2018 WITH LCR FILES	THE ORIENTAL INSURANCE COMPANY LTD Versus SMT ANJALI DAS AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR. R GOSWAMI Ms. J BARUAH MS. N. MAHANTA
20	MACApp./970/2018	THE NATIONAL INSURANCE CO. LTD. Versus MST. MONIMA BEGUM and 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS. B BORAH	MR. Z IQBAL (R-1) MR. K KALITA (R-1) MS. S PARBIN (R-1)
21	MACApp./14/2019 WITH LCR FILES	ORIENTAL INSURANCE COMPANY LTD Versus SRI KHAGEN RAJBONGSHI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. J SINGH MR. K K HANDIQUE

22	MACApp./35/2019 WITH LCR FILES	ORIENTAL INSURANCE COMPANY LTD Versus SMT SITA KAMAR AND4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R GOSWAMI MR. J BHUYAN MS. N. MAHANTA
23	MACApp./76/2019 WITH LCR FILES	MISS RITUPARNA SARMAH AND 2 ORS Versus SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)
24	I.A.(Civil)/93/2019 in MACApp./15561/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SAFIA KHATUN AND ANR	MR. R C PAUL MS L DAS	MR. M TALUKDAR MS. S BIN MR. A SHAKIL
	WITH MACApp./15561/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SAFIA KHATUN AND ANR		
25	MACApp./225/2019 WITH LCR FILES	ORIENTAL INSURANCE CO. LTD Versus SRI PARESH PAUL and 2 ORS	MS.N MODI MS. M CHOUDHURY MR. S DUTTA MS. P DOWERAH MR.C SHARMA MS.S THAKURIA MR.SIDHANT DUTTA	MR. A SARMA (R-1) MS. M DAS
26	MACApp./548/2019 WITH LCR FILES	SONA BHANU Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
27	MACApp./53/2020 WITH LCR FILES	SHIV SANKAR GHOSH Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. N M DUTTA
28	MACApp./135/2020	SRI LAKSHYAJIT BARUAH Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND ANR	MR. A MANNAF MR. S AHMED MD A S ALI	MR. A DUTTA MR. S DAS MRS. R T DAS MR K DAS MRS. P M DUTTA
29	MACApp./196/2020 WITH LCR FILES	AJJUR RAHMAN @ MD. AJJUL @ AZIZUL RAHMAN Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. A DUTTA MRS. P M DUTTA
30	MACApp./214/2020 WITH LCR FILES	KARABI DAS AND 2 ORS Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MD. K ALI MS. R LAILA	MR. K K BHATTA (R1)
31	I.A.(Civil)/834/2020 in MACApp./1871/2020	MRS. TAFIZAN BEGUM Versus SRI RAJ KUMAR JAIN AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./1871/2020 (Filing Number)	MRS. TAFIZAN BEGUM Versus SRI RAJ KUMAR JAIN AND ANR		
32	I.A.(Civil)/1579/2020 in MACApp./5738/2020	NATIONAL INSURANCE COMPANY LIMITED Versus ANJOLI GOGOI AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MRS R BEGUM MS. M DEVI
	WITH MACApp./5738/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI ANJOLI GOGOI AND 6 ORS (E)		
	WITH I.A.(Civil)/7002/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI ANJOLI GOGOI AND 6 ORS (E)		

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LEAVE NOTE OF ADVOCATES FOR 10/07/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 19

**[UNITED INDIA INSURANCE CO. LTD., THE NEW INDIA ASSURANCE CO. LTD.
AND THE FUTURE GENERALI INDIA INSURANCE CO. LTD.]**

CONCILIATOR:-

- 1) MS. NIKITA BAROOAH**
- 2) MR. BINOD KUMAR SINGH**

**VIDEO CONFERENCING(VC) LINK FOR APPEARING
VIRTUALLY IS AS FOLLOWS:**

<https://meet.google.com/qnq-kubt-qyj>

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	I.A./10/2016 in MACApp./263984/2015	UNITED INDIA INSURANCE CO. LTD. Versus BHANITA DEVI and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR G DEKA R-3 MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR.J RABHA(R-3) MR.N I CHOWDHURY(R-1)
	WITH MACApp./263984/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI BHANITA DEVI and 2 ORS		
2	MACApp./129/2016 WITH LCR	THE FUTURE GENERALI INSURANCE COMPANY LIMITED Versus SHRI JUSTINATH MOMIN and 5 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	MR.A R AGARWALA R-1 MS. P BORTHAKUR MD.K ALI(R-1)
3	I.A./524/2016 in MACApp./267442/2015	THE FUTURE GENERALI INDIA INSURANCE CO. LTD. Versus SHRI JUSTINATH MOMIN and 7 ORS,	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. A R AGARWALA(R-1) MD. K ALI(R-1)
	WITH MACApp./267442/2015 (Filing Number)	THE FUTURE GENERAL INDIA BINSURANCE COMPANY LIMITED Versus SHRI JUSTINATH MOMIN and 7 ORS		
4	MACApp./650/2017 CAVT. NO. 967/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI MITHU BORDOLOI and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR.A SARMA MR.D SAIKIA FOR CAVEATOR

5	MACApp./106/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI PRATIMA MEDHI and 2 ORS.	MR. S S SHARMA MS. L SHARMA MR. A SHARMA MR. B J MUKHERJEE	MS. R KALITA (R - 1 and 2) MS. B DAS MS. S DAS (R - 1 and 2) MS. K TALUKDAR (R -1 and 2)
6	MACApp./192/2018	SMTI SARADA DEVI Versus HIRANYA BARUAH AND 2 ORS	MR. S C BISWAS MS. A DAS MS. U NANDA MR. P BISWAS	MR. A J SAIKIA (R3) MR. A K GUPTA (R1, R2) MR. R S MISHRA (R1, R2) MR. U K DUTTA (R3) MR. B KAKATI (R3) MS B KASSHYAP (R3) MR. P BORDOLOI (R1, R2)
7	MACApp./234/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LIM Versus SRI NABA TALUKDAR and 2 ORS	MR.S S SHARMA MS. L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S K GOSWAMI MR. S SINGH (R1)
8	MACApp./347/2018	UNITED INDIA INSURANCE CO. LTD Versus FULERUN NESSA BARBHUIYA AND 3 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR MS. R DEVI	MS. J PAUL (R1) MS. S AHMED (R1)
9	MACApp./386/2018	ON THE DEATH OF THE MADAN RAJBONGSHI HIS LEGAL REPRESENTATIVES SRI RAMESH RAJBONGSHI and ANR Versus SRI PANKAJ PATHAK and 2 ORS	MS P C B NAIR MR.S K JAIN MR.S K JAIN	MR T RAJBONGSHI MR. B P SINHA
10	MACApp./415/2018 WITH LCR WITH I.A.(Civil)/1771/2018 in MACApp./415/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI MANASH PRATIM BORA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
11	MACApp./479/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus SRI MANASH PRATIM BORA AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL (R1,R2) MR. P SARMA (R1,R2)
12	MACApp./555/2018 WITH LCR	KHANINDRA GOSWAMI Versus SATISH KUMAR YADAV AND 2 ORS	MR. S K JAIN MR. B K JAIN MS. P C BARNALI NAIR MS. S TALUKDAR	MR. A J SAIKIA (R3) MR N N BHUYAN (R3) MR. U K DUTTA (R3) MR. B KASHYAP (R3)
13	MACApp./703/2018 WITH LCR WITH I.A.(Civil)/2772/2018 in MACApp./703/2018	UNITED INDIA INSURANCE CO. LTD Versus MD ABED ALI AND ANR	MR. A TALUKDAR MR. J TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN	
14	MACApp./742/2018 WITH LCR WITH I.A.(Civil)/2990/2018 in MACApp./742/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI NOYONMONI GOGOI AND 2 ORS	MR. R C PAUL MR. A AHMED MS M BHARATI	MR. B CHETIA (R1) MR. N BORUAH MS B SAIKIA
15	MACApp./742/2018 WITH LCR WITH I.A.(Civil)/2770/2018 in MACApp./704/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI NOYONMONI GOGOI AND 2 ORS	MR. A AHMED	
		THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT SANMONI CHETIA AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	MR. A DUTTA MRS. P M DUTTA
		THE UNITED INDIA INSURANCE COMPANY LTD Versus SMT SANMONI CHETIA AND 6 ORS	MR. A DUTTA MRS. P M DUTTA	MR D K KALITA MR. K K PARASAR
		THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI AMARENDRA KALITA AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MS. R R SARMAH BARUAH (R1) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MR. P SARMA (R1)

	WITH MACApp./704/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI AMARENDRA KALITA AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2771/2018 in MACApp./704/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus SRI AMARENDRA KALITA AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
16	MACApp./36/2019 WITH LCR	SRI JAYANTA SARMAH Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS	MR. S K GHOSH MR.S P CHOUDHURY MR B KAUSHIK	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH
17	MACApp./45/2019 WITH LCR	BAHERA KHATUN AND 4 ORS Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD AND 2 ORS	MR. A R AGARWALA	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1)
18	MACApp./50/2019 WITH LCR	NURJAHAN KHATUN AND 2 ORS Versus REGIONAL MANAGER NEW INDIA ASSURANCE CO LTD 2 ORS	MR. A R AGARWALA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
19	MACApp./128/2019 WITH LCR	SMT SANGEETA BARUAH AND 2 ORS Versus THE REGIONAL MANAGER M/S NEW INDIA ASSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS. I DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
20	MACApp./379/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED Versus MD NAUSHAD ALI AND 3 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. B KASSHYAP	MR. M TALUKDAR MR. A SHAKIL
21	I.A.(Civil)/387/2019 CAVT. NO.1228/2018 in MACApp./15035/2018	FUTURE GENERAL INSURANCE CO. LTD Versus SMTI ANJALI DEVI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. Z IQBAL MR D MONDAL MR D MONDAL MR. P SARMA FOR CAVEATOR
	WITH MACApp./15035/2018 (Filing Number)	FUTURE GENERAL INSURANCE CO. LTD Versus SMTI ANJALI DEVI AND 5 ORS		
22	MACApp./454/2019 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus SMTI RAKHANTI RABHA and 6 ORS	MS.N MODI MS. M CHOUDHURY MR.S DUTTA MR.SIDHANT DUTTA MS.S THAKURIA	MR. A MANNAF (R1 TO R5) MD A S ALI (R1 TO R5) MR. B C THAKURIA (R1 TO R5)
23	I.A.(Civil)/468/2019 in MACApp./13090/2018	UNITED INDIA INSURANCE CO. LTD Versus SHRI PRAFULLA DAS @ SHRI PRAFULLA CHANDRA DAS AND ANR	MR. A J SAIKIA MR. U K DUTTA MS B KASSHYAP	
	WITH MACApp./13090/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SHRI PRAFULLA DAS @ SHRI PRAFULLA CHANDRA DAS AND ANR		
24	MACApp./572/2019	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI SURAJ SAH AND 3 ORS	MR. K K DEY MD. A AHMED MR V K BAROOAH	G UDDIN MS. P A TALUKDAR MR N Y KONYAK
25	I.A.(Civil)/3625/2019 in MACApp./15651/2019	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. HOBIBUR RAHMAN AND 2 ORS	MR SISHIR DUTTA MD. A AHMED MR. S DUTTA MR S DUTTA	MR B CHANDA
	WITH MACApp./15651/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. HOBIBUR RAHMAN AND 2 ORS		

	WITH I.A.(Civil)/15654/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. HOBIBUR RAHMAN AND 2 ORS		
26	MACApp./1/2020 WITH LCR	MD. NAZRUL ISLAM Versus NEW INDIA ASSURANCE CO. LTD AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR SISHIR DUTTA MR. S DUTTA
27	MACApp./275/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD Versus MRS BOBY BURAGOHAIN AND 5 ORS	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M GAZLOO	MR. R BORUAH
	WITH CO/6/2021 in MACApp./275/2020	BOBY BURAGOHAIN AND 3 ORS. Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. R BORUAH	MS M CHOUDHURY
28	I.A.(Civil)/485/2020 in MACApp./563/2020	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus DIPAK KACHARI AND 5 ORS.	MR. A J SAIKIA MR. K BORAH MS B KASSHYAP	MR. R ISLAM MR H DAS
	WITH MACApp./563/2020 (Filing Number)	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus DIPAK KACHARI AND 5 ORS. (G)	MR. A J SAIKIA	
	WITH I.A.(Civil)/565/2020 (Filing Number)	FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED Versus DIPAK KACHARI AND 5 ORS. (G)		
29	I.A.(Civil)/1638/2020 in MACApp./6876/2020	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS	MR. K K BHATTA MS R DEVI	
	WITH MACApp./6876/2020 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS (A)		
	WITH I.A.(Civil)/6878/2020 (Filing Number)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI PRANALI HAZARIKA AND 3 ORS (A)		
30	I.A.(Civil)/1717/2020 in MACApp./7165/2020	NEW INDIA ASSURANCE CO. LTD. Versus KALPANA BORA AND 2 ORS.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. A DUTTA
31	MACApp./95/2021	THE FUTURE GENERAL INDIA INSURANCE COMPANY LIMITED Versus SHRI RAJU RABHA and 5 ORS	MR.A J SAIKIA MR.B KAKATI MR.K BORAH	MR H DAS

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LEAVE NOTE OF ADVOCATES FOR 10/07/2021

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